

\$~14

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 852/2021

MAHENDER SINGH ALIAS SUNNY & ANR. Petitioners

Through: Mr. Jatan Singh with Mr. Satish
Kumar and Mr. Saurav Joon,
Advocates

versus

THE STATE & ORS. Respondents

Through: Ms. Kusum Dhalla, APP for State
with S.I. Shri Bhagwan, P.S. Neb
Sarai.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

% **06.07.2021**

HEARD THROUGH VIDEO CONFERENCING

1. An affidavit has been filed by the petitioners on 05.07.2021, stating that the petitioners have joined RML Hospital to do their community service on 23.06.2021.
2. Let the Medical Superintendent, RML Hospital file a status report as to whether the petitioners have joined the social service in RML Hospital on 23.06.2021. The report be summoned within two weeks from today.
3. List on 26.07.2021.

SUBRAMONIUM PRASAD, J

JULY 06, 2021

pst